

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P (Cr.) No. 144 of 2018**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**

**THROUGH : VIDEO CONFERENCING**

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FOR THE PETITIONER(S) : Mr. Kumar Amit, Advocate

FOR THE STATE : Mr. Rajeev Ranjan Mishra, APP

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08/25.06.2020

Defect(s) as pointed out by the office is hereby ignored for the present.

Counsel for the respondents submits that matter is still under investigation. He submits that brother of the missing boy surrendered as there is an FIR against him and his brother. He submits that real fact will surface once the investigation is completed.

Considering his submission, I adjourned this case for eight weeks.

In the meantime, counsel for the State is directed to file supplementary counter-affidavit stating about the status of the investigation.

**(ANANDA SEN , J)**